

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS AND  
IN THE DEPARTMENT OF PAR-

LIAMENTARY AFFAIRS (SHRI  
MALLIKARJUN): (a) The total  
length of track which is in need of  
immediate replacement on condition  
basis is as under:

	Primary Renewal		Secondary Renewal	
	Rails	Sleepers	Rails	Sleepers
Broad Gauge . . . . .	3325 kms	3720 kms	730 kms	721 kms
Metre Gauge . . . . .	1387 kms	2532 kms	789 kms	578 kms
TOTAL . . . . .	4712 kms	6252 kms	1719 kms	1299 kms

(b) The Railway-wise distribution of these renewals is as under:

Railway	Broad Gauge				Metre Gauge			
	Primary		Secondary		Primary		Secondary	
	Rails	Sleepers	Rails	Sleepers	Rails	Sleepers	Rails	Sleepers
Central . . . . .	621	633	37	69	..	42	..	..
Eastern . . . . .	561	641	307	265	..	..	..	..
Northern . . . . .	437	606	129	105	68	207	188	90
N.E. . . . .	..	..	..	..	263	486	265	253
N.F. . . . .	80	158	..	..	565	755	..	..
Southern . . . . .	281	413	25	37	260	400	102	102
S.C. . . . .	315	442	97	97	128	237	147	124
S.E. . . . .	446	384	80	115	..	..	..	..
Western . . . . .	584	443	59	33	103	405	287	9
TOTAL . . . . .	3325	3720	730	721	1387	2532	989	578

(c) and (d). It is anticipated that all these renewals which have already been sanctioned and included in the Railway's Works Programme would be completed by 1984-85.

#### Book Stalls for Unemployed Graduates

3692. SHRI JAGPAL SINGH: Will the Minister of RAILWAYS be pleased to refer to the reply given to the Unstarred Question No. 9330 on 30 April, 1981 re. ceiling limits of holding of bookstalls and state:

(a) whether the Railways follow the instructions of Ministry of Railways dated 12 June, 1981 regarding entertaining the request of partnership of unemployed graduates in getting book-stalls beyond five and what are the safeguards to ensure that the Railways will approach the Ministry for approval;

(b) whether it is not a fact that Ministry of Railways are discouraging the unemployed graduates who form the partnership in getting book-stalls beyond five and more and more partners are unemployed; and

(e) whether it is not a fact that at present Societies/Associations of unemployed graduates could not be successful and the Ministry of Railways do not want to give any relaxation to a partnership of unemployed graduate in holding Bookstalls beyond five?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Most of the unemployed graduates holding bookstall contracts are having only one bookstall each. To encourage the cooperative movement and also in consideration of large number of members of a cooperative society/an association of unemployed graduates, the zonal railways have been authorised to allot bookstalls to cooperatives/associations beyond 5 without seeking approval of the Ministry. Compared to cooperative society, the membership of a partnership is very limited and this can be formed by two individuals. There is, therefore, no justification for applying the same exemption as given to the cooperative societies/associations to the partnerships of unemployed graduates. In view of clear instructions to the Zonal Railway Administrations, the Zonal Railways after examining the justification for allotting bookstall contracts to individuals and partnerships, can approach the Ministry for exemption. The individual of a partnership firm can always represent their case to the higher authority on the zonal railway or to the Ministry.

**Allotment of Box C.R.T. Wagon to Kerala**

3683. SHRI M. M. LAWRENCE: Will the Minister of RAILWAYS be pleased to state:

(a) how many BOX CRT wagons have been allotted for loading tiles in Kerala during the year 1981;

(b) whether Government have received any representation from the interested parties for the allotment of Box wagons; and

(c) if so, what measures Government have taken to fulfil this?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) BCX/BOX/CRT wagons are meant for loading in full train loads and not for piecemeal loading. Since the parties requested for piecemeal loading, they were allotted only ordinary covered wagons. During the period January to August, 1981 a total of 337 wagons were loaded for clearance of tiles from Kerala. On 31st August, 1981, no demands for movement of this traffic were pending.

(b) Yes.

(c) In view of reply to part (a) above, this does not arise.

**Calcutta Metro Rail**

3694. SHRI AMAR ROYPRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that cracks have developed in the buildings of Colleges, Hospitals, Cinemas and residential houses situated in the South Calcutta as a result of the earth works relating to Calcutta Metro Rail; and

(b) if so, the number of the parties to whom Government have given compensation and what further steps Government propose to take in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Cracks were noticed in one college building, one Cinema House and in some old residential houses due to unavoidable settlement of adjacent soil during excavation.

(b) Compensation for repairing such damages to the affected parties is determined by an Independent